

**'Production of Foodgrains and Pulses in the Country**

\*422. SHRI RAMDAS AGARWAL : Will the Minister of AGRICULTURE be pleased to state :

(a) what was the total production of foodgrains and pulses in the country during 1989-90 and what was the target fixed in respect of each;

(b) whether the country is self-sufficient in foodgrains/pulses at present; if not, what steps Government have taken to increase the production thereof during 1990-91; and

(c) whether cultivation in the drylands has also been undertaken by Government; if so, what percentage of the net cropped area in the country is under dryland farming at present, specially in Rajasthan and Orissa ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR) : (a) The final estimates of production of foodgrain crops for the year 1989-90 are yet to be received from some of the States. However, as per the present assessment, the total production of foodgrains and pulses in the country is estimated to be 172.7 million tonnes and 13.4 million tonnes respectively. The Seventh Plan target of production of foodgrains and pulses are 175 million tonnes and 14.75 million tonnes respectively.

(b) The country is self-sufficient in foodgrains. However, the production of pulses is short of the requirement. However, in order to give a fillip to the production of foodgrains and pulses, several development scheme as listed below have been taken by the Central Government during 1990-91 :—

(i) Integrated Programme on Rice Development.

(ii) Special Foodgrains Production Programme—Wheat, Maize & Millets and Pulses.

(iii) Minikit Programme of Rice, Wheat, Maize and Millets.

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(iv) National Pulses Development Programme.

(c) Increasing the production and productivity of foodgrains under dryland farming constitutes an important part of overall agricultural development.

On the basis of latest land use statistics, the net unirrigated area to net sown area in the country is 69.3% and in Rajasthan and Orissa, it is 77.8% and 73.3% respectively.

**Change in Lai Dora Area of Delhi**

\*425. SHRI DEBABRATA BISWAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to extend the Lai Dora area limit in Delhi; and

(b) if so, the details thereof ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) :

(a) and (b) Delhi Administration *has* identified 82 villages, as per statement laid on the Table of the Sabha, for consolidation of holdings, which would result in extension of Abadi Deh area, popularly known as Lai Dora. (*See* below).

STATEMENT *SI. No. &*

*Name of the village*

1. Akbarpur Maja
2. Alipur
3. Bakkarwala
4. Bamnoli
5. Bhorgarh
6. Budhpur-Bijapur
7. Chatesar
8. Gadaipur
9. Harevli
10. Hiranki
11. Hiran Kudna
12. Ibrahimpur
13. Jhangoia
14. Kanjhawla
15. Kirari Suleman Nagar
16. Ladpur

17. Nangli Poona
18. Nanak Heri
19. Pulpehlad
20. Punjab Khor
21. Qualakpur
22. Raghapur
23. Sultanpur Daboas
24. Satpari
25. Tajpur Kalan
26. Sungerpur
27. Badu Sarai
28. Bakoli
29. Bankner
30. Bapraula
31. Bawana
32. Bajitpur Thakran
33. Budhapur
34. Chattarpur
  
35. Chandpur
36. Daryapur Kalan
37. Ghari Rindhala
38. Ghatormi
39. Ghogha
40. Hamidpur
- 41'. Holumbi
  
42. Jatkhori
43. Jharoda Majra Burari
44. Jharoda Kalan
45. Kair
46. Katewara
47. Khampur (Alipur)
48. Khera Kalan
49. Lampur
50. Mohd. Pur Ramanpur
51. Mukhmel Pur
52. Mungashpur
53. Madanpur Dabbas
54. Nangal Thakran
55. Oachandi
56. Palla
57. Pooth Khurd

58. Qadipur
59. Kamruddin Nagar
60. Qutab Garh
61. Rasoolpur
62. Rajokari
63. Rani Khera
64. Roshanpura
65. Samalka
66. Shahpur Garhi
67. Singhu
68. Singhola
69. Suresh Pur
70. Surera
71. Tajpur Khurd
72. Tigipur
73. Tikri Khurd
74. Zaffarpur Kalan
75. Tilangpur Kotla
76. Sawada
  
77. Aya Nagar
78. Bakhtawarpur
79. Zindpur
80. Pindwala Khurd
81. Nilothi
82. Ranhola

**Sale of Plots by Colonisers in the  
National Capital Region at Exorbitant  
Prices**

\*427. SHRI S. S. AHLUWALIA • Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that colonisers are acquiring lands in Delhi and in other areas of the National Capital Region from the farmers;

(b) whether it is also a fact that these colonisers are selling plots of these lands at exorbitant prices to the public;

(c) if so, whether Government have made any survey in this regard;

(d) if so, the results thereof; and

(e) what remedial action Government propose to take in this regard ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) :

(a) to (c) Acquisition of land in the parts of Haryana, Rajasthan and Uttar